GOVERNMENT OF INDIA MINISTRY OF EDUCATION DEPARTMENT OF SCHOOL EDUCATION & LITERACY

LOK SABHA

UNSTARRED QUESTION NO.3667 TO BE ANSWERED ON 08.08.2022

KENDRIYA VIDYALAYAS IN MAHARASHTRA

3667. SHRI VINAYAK RAUT:

Will the Minister of EDUCATION be pleased to state:

- (a) the criteria for establishment of Kendriya Vidyalayas across the country;
- (b) whether the Government is aware that in the absence of KVs in two Konkan Districts of Ratnagiri & Sindhudurg of Maharashtra State, Army Personnel and Central Government Employees serving in Konkan region are facing lots of difficulties for the education of their children who are deprived of affordable and quality education provided by KVs;
- (c) if so, whether the Government proposes to establish KVs in the said Districts of Maharashtra in the near future for the benefit of children of army and Central Govt. personnel serving in Konkan region; and
- (d) if so, the details thereof and if not, the reasons therefor?

ANSWER

MINISTER OF STATE IN THE MINISTRY OF EDUCATION (SMT. ANNPURNA DEVI)

(a) Kendriya Vidyalayas (KVs) are opened primarily to cater to the educational needs of the wards of transferable Central Government Employees including Defence & Para-Military personnel, Central Autonomous Bodies, Central Public Sector Undertakings (PSUs) and Central Institute of Higher Learning (IHL) by providing a common programme of education throughout the country.

The essential criteria for opening of new KVs are as under:-

(i) Availability of unencumbered and suitable extent of land, free of cost, as per the extant Kendriya Vidyalaya Sangathan (KVS) norms, i.e, 5 to 10 acres

- (2.5 to 5 acres of land in case of Metropolitan cities and Hyderabad & Bangalore, Left Wing Extremism (LWE) affected districts, UTs of Jammu & Kashmir (J&K) & Ladakh and States of Himachal Pradesh, Uttarakhand and North Eastern Region States including the State of Sikkim.
- (ii) Availability of at least 500 employees (200 employees in case of Left Wing Extremism (LWE) affected districts, UTs of J&K and Ladakh, States of Himachal Pradesh, Uttarakhand and North Eastern Region States including the State of Sikkim) of the transferable and non-transferable Central Govt. employees including Defence and Para Military Personnel, Central Autonomous Bodies / Central Public Sector Undertakings / Central Institutes of Higher Learning.
- (iii) Availability of rent free suitable temporary accommodation as per KVS norms, i.e., 15 rooms roughly the size of 7mX7m each.
- (b) to (d) Opening of new KVs is a continuous process. Proposals for opening of new KVs are considered only if sponsored by Ministries or Departments of the Government of India / State Governments / Union Territories (UTs) Administrations and committing resources for setting up a new KV. The proposals received from various sponsoring authorities found fulfilling the mandatory pre-requisites for opening of new KVs have to compete with other such proposals under the "Challenge Method" and subject to approval of the competent authority.

At present, 59 KVs are functioning in the State of Maharashtra. KVS has not received any proposal in the prescribed proforma for opening of new KVs at Ratnagiri and Sindhudurg from the State Government of Maharashtra.
